

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1003
ANSWERED ON:28.07.2000
JOURNALISTS WAGE BOARD
PRENEET KAUR

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to notify the recommendations of the Journalists Wage Board;
- (b) the details of the plan to tackle the new phenomenon of contractual journalism that has been introduced by leading publications in the country; and
- (c) the steps taken by the Government to ensure the implementation of the Journalists Wage Board recommendations by various publications?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) to (c): The Manisana Wage Board, which was constituted on 2.9.94 for fixing and revising the rates of wages for the working journalists and non-journalist newspaper and news agency employees, has submitted its final report on 25th July 2000. The Government has to examine the recommendations before taking a final view and notifying the same for implementation. The responsibility for implementation of recommendations lies with State/UT Governments.